

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject : Confirmation/ regularization of Ms. Nahida Bashir, I/C Deputy Draftsman (Translation) as Deputy Draftsman (Translation), Directorate of Urdu Coordination Cell.

Reference : JKPS-C-DPS/16/2025-05(7655407) dated 02.12.2025 of J&K Public Service Commission.

Government Order No. **18765**-JK(LD) of 2025
Dated.15 -12-2025

As recommended by the Jammu and Kashmir Public Service Commission/ Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization of Ms. Nahida Bashir, I/C Deputy Draftsman (Translation) as Deputy Draftsman (Translation), Jammu and Kashmir Urdu Coordination Cell in the Pay Level -11 (67700-208700) w.e.f. 14.06.2018.

The officer upon her confirmation/ regularization shall continue at her present place of posting till further Orders.

This Order shall be subject to the outcome of Writ Petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

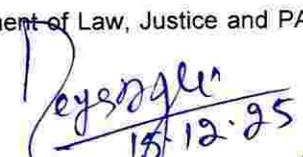
Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Estt/40/2025-10

Dated.15 -12-2025

Copy to the:

1. Commissioner Secretary to Government, General Administration Department. .
2. Director Finance, Department of Law, Justice and PA.
3. Director Litigation, Jammu/ Kashmir.
4. Director Urdu Coordination Cell.
5. Chief Engineer, PMGSY, Kashmir.
6. Concerned Officer for information.
7. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
8. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
9. Government Order file.
10. Concerned file.


(Reyaz Ali Bhat)
Deputy Legal Remembrancer

15/12/25